

(b) how much Government money has been spent for the said purpose;

(c) under what head of the budget this organisation has been drawing money for running these operations; and

(d) whether the Government propose to publish a White Paper on the activities of this organisation giving details as far as possible?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Research and Analysis Wing has not been given any authority to operate within the country except where this is necessary in relation to their assigned task of collecting external intelligence. There is no proof to suggest that the Research and Analysis Wing has transgressed its jurisdiction.

(b) and (c). Do not arise.

(d) No, Sir.

Manufacture of Computers by Multi-national Companies

*157. **SHRI M. KALYANASUNDARAM:**

SHRI K. A. RAJAN:

Will the Minister of ELECTRONICS be pleased to state:

(a) whether some multinational companies having their branches in India have sought the permission of Government to start manufacturing computers; and

(b) if so, the particulars thereof and reaction of Government thereto?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). The only multinational computer company which currently has a branch in India is IBM. However, International Computers Ltd., (ICL) of UK have two subsidiary companies here; ICL (India), which is 100 per cent owned

by ICL (UK), and International Computers Indian Manufacture (ICIM) which is 60 per cent owned by ICL (UK). IBM has not proposed starting any computer system manufacturing programme here. ICL have agreed, in response to the requirements of Foreign Exchange Regulation Act, to wind up the operations of ICL (India) and to dilute the foreign equity in ICIM Ltd., to 40 per cent. They have proposed manufacture of the new range of ICL 2903/2904 computers in their current 2900 series and a certain range of computer peripheral units by ICIM Ltd., with a foreign equity of 40 per cent. This proposal of ICL is under the consideration of Government.

People's Committees

*158. **SHRI PRASANNBHAI MEHTA:** Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether Government have accepted Shri Jayaprakash Narayan's view that people's committees should be formed through which the people can express their needs and articulate their views;

(b) if so, whether the blueprint is ready for these people's committees; and

(c) how far Government will cooperate with these committees?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) to (c). Government's attention has been drawn to the suggestions made by Shri Jayaprakash Narayan in his interview broadcast on 25th March, 1977, regarding formation of 'people's committees'. Government fully recognise the need for close vigilance on the part of the people at various levels of the administration and would like to seek their fullest cooperation and participation in different spheres of administration. How best this objective can be achieved would require fuller and more detailed examination.